

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(14)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/541/ (IB)/2017
NAME OF THE PETITIONER(S) : L & T FINANCE LTD
NAME OF THE RESPONDENT(S) : MEKA DREDGING COMPANY INDIA LTD
UNDER SECTION : 9 RULE 6

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

| | | |
|------------------------|------------------------|-----|
| 1. Adithi Narayan - v. | Counsel for Respondent | AMB |
| 2) R. Venkatesh | Counsel for Respondent | |

ORDER

Counsels for both the parties are present. Counsel for the Applicant prayed for time to make final submissions. At request, time is enlarged. Put up on **21.12.2017 at 10.30 A.M.**

-sd-

MEMBER (JUDICIAL)

ghk